

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2663
TO BE ANSWERED ON 11TH AUGUST, 2026**

FEMALE FOETICIDE

2663. SHRI DEREK O' BRIEN:

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of number of cases of female foeticide reported in the last three years, State-wise;
- (b) the details of number of cases reported where hospitals have conducted illegal sex-determination in the last three years, State-wise;
- (c) whether Government has conducted any survey to ascertain the improvement in child sex ratio for the girl child, if so, the details thereof; and
- (d) the details of Health Departments conducting inspection surveys at ultrasound centres to ascertain violations, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) The information provided by National Crime Records Bureau (NCRB) is placed at **Annexure I**.

(b) The information provided by the States/UTs is placed at **Annexure II**.

(c) As per the information provided by Office of Registrar General of India, the Sex Ratio at Birth (*number of females per 1000 males*) for India and bigger States/UTs by Residence for the year 2022-24 is available at '*Sample Registration System- Statistical Report 2024*' (Statement 16, Page-66). The data can be accessed at the following Link: <https://censusindia.gov.in/nada/index.php/catalog/47152>.

As per the Sample Registration System (SRS), National Sex Ratio at Birth (SRB) has increased from 898 (female per 1,000 male) during 2014–16 to 918 (female per 1,000 male) during 2022–24. The main interventions include strengthened implementation of the PC&PNDT Act and sustained initiatives aimed to promote awareness and sensitization.

(d) As per the provisions of the Pre-conception and Pre-natal Diagnostics Techniques (Prohibition of Sex Selection) Act, 1994, the State/UT Governments through the State/UT Appropriate Authorities and District Appropriate Authorities notified under the PC&PNDT Act conduct inspections under Section 17 of the PC&PNDT Act.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Q. No 2663 to be answered on 11.08.2026

Annexure I

State/UT-wise Girl Child Victims (GCV) under Foeticide for Crime against Children during 2022-2024				
S.No.	State/UT	2022	2023	2024
1	Andhra Pradesh	1	0	0
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	3
4	Bihar	0	0	0
5	Chhattisgarh	11	12	18
6	Goa	0	0	0
7	Gujarat	2	1	2
8	Haryana	10	1	8
9	Himachal Pradesh	0	0	0
10	Jharkhand	7	0	5
11	Karnataka	1	1	3
12	Kerala	0	0	0
13	Madhya Pradesh	3	10	18
14	Maharashtra	10	3	15
15	Manipur	0	0	0
16	Meghalaya	0	0	0
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	0	0	0
20	Punjab	7	1	4
21	Rajasthan	6	2	5
22	Sikkim	0	0	0
23	Tamil Nadu	0	0	2
24	Telangana	0	1	2
25	Tripura	0	0	0
26	Uttar Pradesh	0	4	4
27	Uttarakhand	0	1	1
28	West Bengal	0	0	3
29	A&N Islands	0	0	0
30	Chandigarh	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0
32	Delhi	2	0	1
33	Jammu & Kashmir	1	0	4
34	Ladakh	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL (ALL INDIA)	61	37	98

Source: Crime in India (NCRB)

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Q. No 2663 to be answered on 11.08.2026

Annexure II

State/UT-wise Cases registered for Communication of sex of foetus				
S. No.	State/UT	2023	2024	2025
1	Andhra Pradesh	1	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	0
4	Bihar	0	0	0
5	Chhattisgarh	0	0	0
6	Goa	0	0	0
7	Gujarat	4	19	5
8	Haryana	27	15	64
9	Himachal Pradesh	0	0	0
10	Jharkhand	0	0	4
11	Karnataka	3	2	3
12	Kerala	0	0	0
13	Madhya Pradesh	0	0	0
14	Maharashtra	0	1	0
15	Manipur	0	0	0
16	Meghalaya	0	0	0
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	0	0	0
20	Punjab	1	2	0
21	Rajasthan	2	6	3
22	Sikkim	0	0	0
23	Tamil Nadu	8	2	0
24	Telangana	0	0	1
25	Tripura	0	0	0
26	Uttarakhand	0	0	0
27	Uttar Pradesh	1	0	0
28	West Bengal	0	0	0
29	A & N. Island	0	0	0
30	Chandigarh	0	0	0
31	Daman & Diu and D. &N. Haveli	0	0	0
32	Delhi	6	1	2
33	Jammu & Kashmir	0	0	0
34	Ladakh	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL	53	48	83

Source: Quarterly Progress Reports submitted by State/UT Governments.